

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3036
ANSWERED ON 21/12/2023

EXPANSION OF NEW AND RENEWABLE POWER GENERATION CAPABILITIES

3036. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of initiatives taken to enhance or expand New and Renewable power generation capabilities in Andhra Pradesh; and
- (b) the detailed overview of the projects implemented to enhance power supply capacity in Andhra Pradesh that are likely to be benefitted from these initiatives?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The Government of India has undertaken several major initiatives to enhance the generation of renewable energy in the country, including in the state of Andhra Pradesh. These, inter alia, include:

- i. Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025 and graded ISTS charges thereafter,
- ii. Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- iii. Launch of new schemes and programs, including Development of Solar Parks and Ultra Mega Solar Power Projects Scheme, Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan Yojana (PM-KUSUM), Grid Connected Solar Rooftop Programme, CPSU Scheme Phase-II (Government Producer Scheme), Production Linked Incentive Scheme under 'National Programme on High Efficiency Solar PV Modules, National Bioenergy Programme, Renewable Energy Research and Technology Development (RE-RTD) Programme, Schemes for incentives on electrolyser manufacturing and Green Hydrogen production under the National Green Hydrogen Mission.
- iv. Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- v. Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- vi. Setting up of Project Development Cell for attracting and facilitating investments,
- vii. Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- viii. Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- ix. Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- x. Notification of Late Payment Surcharge and related matters Rules 2022.
- xi. Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.
- xii. Launch of the National Green Hydrogen Mission with the objective to make India a hub for Green Hydrogen production and exports.

(b) As per the information provided by Non-conventional Energy Development Corporation of Andhra Pradesh Limited (NREDCAP), 9006 MW of Renewable Energy Power projects comprising of 4295 MW of Solar Power and 4084 MW of Wind Power have been commissioned in Andhra Pradesh as on 30.11.2023.

Further, the Govt. of Andhra Pradesh has sanctioned 12,525 MW of RE Power projects comprising of 7725 MW of Solar and 4,800 MW Wind Power projects.

Additionally, NREDCAP has identified Pumped Storage Power (PSP) potential at 38 locations with 43.47 GW of PSP capacity. Detailed Project Reports are under preparation for most viable locations in a phased manner. Govt. of Andhra Pradesh has allotted 16.18 GW of PSP projects to various developers.
